

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 436

IA/100/ND/2024 CA/404/ND/2023 IA/379/ND/2023
CA/307/ND/2023 CA/309/ND/2023 CA/313/ND/2023 in
CP/70/ND/2023

IN THE MATTER OF:

Kuldeep Kumar Dhar	...	Applicant
Versus		
Ms Highwaymen Collective Private Limited & Ors.	...	Respondent

Under Section 241-242

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Gaurav Mitra, Adv. Deepak Joshi
For the Respondent	: Adv. Ashutosh Gupta, Adv. Gaurav Rana, Adv. Ajitesh Kumar, Adv. Prashant

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning, this matter is taken up for hearing.

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present. At joint request, list this matter on **20.08.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)